LOK SABHA
UNSTARRED QUESTION NO. 3365
TO BE ANSWERED ON 07th AUGUST, 2018

PDS SCAMS IN ARUNACHAL PRADESH

3365.   SHRI NINONG ERING:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री   be pleased to state:

(a)   whether frequent PDS scams occur in Arunachal Pradesh ranging up to thousands of crores of Rupees, if so, the reasons therefor;

(b)   the steps being taken by the Government to overcome this problem; and

(c)   the details of the States where the Government has implemented IT in PDS along with the reasons for nonimplementation of IT in PDS in Arunachal Pradesh?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b):   The Government of Arunachal Pradesh has informed that the alleged Public Distribution System scams occurred during the years 2001 to 2004; and after that no such case has occurred in the State. As reported by the State, major reason for scams was the operation of Headload in most of the districts of State. After implementation of National Food Security Act, 2013 in the State, the Headload has been completely banned.

(c):   With an aim to bring reforms in the functioning of Public Distribution system (PDS), Government has implemented a scheme on 'End-to-End Computerization of PDS Operations' in collaboration with all States/UTs including Arunachal Pradesh. The scheme comprises digitization of ration cards/beneficiaries, computerization of supply-chain management, installation of e-PoS machine at Fair Price Shops, setting up of transparency portals and grievance redressal mechanisms[GRM] in all States/UTs. A State/UT wise statement including Arunachal Pradesh showing the status of implementation of End to End Computerisation of PDS operations as on 17.07.2018 is Annexed.

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